

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: 03.07. 2018**

No. 229 A : The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below is appointed as Judicial Magistrate in the Judgeship and Station mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officer named below, the powers of a Judicial Magistrate 1<sup>st</sup> Class for the district noted against his name in column no.4 of the table.

| <b>Sl. No.</b> | <b>Name of the Officer with designation and present place of posting</b> | <b>(a) Designation at the new station.<br/>(b) Place where the Officer is to be ordinarily stationed at.<br/>(c) Name of the Judgeship in which posted.</b> | <b>Name of the District</b> |
|----------------|--------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|
| <b>1</b>       | <b>2</b>                                                                 | <b>3</b>                                                                                                                                                    | <b>4</b>                    |
| 1.             | Sri Ravi Ranjan,<br>J.M. 1 <sup>st</sup> Class,<br>Bikramganj (Rohtas).  | (a) Judicial Magistrate<br>(b) Begusarai<br>(c) Begusarai                                                                                                   | Begusarai                   |

**By order of the High Court,  
Sd/- B.B. Pathak  
Registrar General**

**Memo No. 47907-47920 / Dated, Patna the 03.07. 2018**

Copy forwarded to the Principal Secretary, Department of General Administration, Govt. of Bihar, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ District and Sessions

Judges, Rohtas at Sasaram/ Begusarai / Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officer concerned.

**The officer may be directed to take over charge of his office within 21 days of the receipt of the first communication of the Court's notification.**

**Representation for transfer of Sri Ravi Ranjan, J.M. 1<sup>st</sup> Class, Bikramganj is hereby disposed of and he is not entitled for T.A.)**

**(-) For D. J. concerned only.**

  
**Registrar General**